

(b) Becosules capsules and Becosules Syrup are Scheduled formulations under the Drugs (Prices Control) Order, 1995 and these products are sold at Prices fixed/notified by the Government/National Pharmaceutical Pricing Authority (NPPA). Corax is a non-Scheduled formulation. Prices of non-Scheduled formulations are fixed by the manufacturers themselves keeping in view the various factors like cost of production, marketing/selling expenses, R&D expenses, trade commission, market competition, product innovation, product quality etc.

**Handing over of PPL to Zuari Moraq Phosphates**

4364. SHRI DIPANKARMUKHERJEE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) when was the strategic control of Paradeep Phosphates Ltd. (PPL) handed over to Zuari Moraq Phosphates;

(b) whether any proceed from disinvestment of PPL has been received so far;

(c) if so, the actual amount and if not, the reasons therefor;

(d) the value of fixed assets including plant and machinery; and

(e) the capacity utilization of the plant before disinvestment and the actual figure as available after disinvestment?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI SUKHDEV SINGH DHINDSA) : (a) to (c) After disinvestment of 74% of GOI equity in Paradeep Phosphates Ltd. (PPL) for a consideration of Rs. 151.70 crore, the management control of the company was transferred to the strategic buyer, M/s. Zuari Moraq Phosphates Private Limited on 28-2-2002.

(d) and (e) As per the audited accounts, the fixed assets net block of PPL as on 31-3-2001 was Rs. 295.20 crore and the networth was Rs. 1.15 crore. The capacity utilization of DAP/NPK fertilizers was 29% from 1-4-2001 to 28-2-2002 and 97% from 1-3-2002 to 30-9-2002.

**R and D Fund for drug industry**

4365. SHRI KHAN GHUFRANZAHJJ3I: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that R and D fund of around 150 crores was proposed by the Finance Minister in 1999 Budget speech for the drug industry; and

(b) if so, what are the parameters and name of the authority for the disbursal of these funds?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHHATTRA PAL SINGH): (a) and (b) In February, 2002, the Government have announced the 'Pharmaceutical Policy-2002', which includes in principle approval to the establishment of the Pharmaceutical Research and Development Support Fund (PRDSF) under the administrative control of Department of Science and Technology, which will also constitute a Drug Development Promotion Board (DDPB) on the lines of the Technology Development Board (TDB) to administer the utilization of the PRDSF. Department of Science and Technology has made a provision of Rs. 150 crores in the 10th Plan.

**Categorisation of chemical fertilizer projects**

†4366. SHRIRAM JETHMALANI:  
SHRILAJPATRAI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that all the chemical fertilizer projects of the country have been divided into six categories under the group-base concession scheme,
- (b) if so, name of the units alongwith categories under which these units have been divided,
- (c) criteria on which these categories have been separated, and
- (d) the production capacity of fertilizer production units of each category in the country at present?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI SUKHDEV SINGH DHINDSA): (a) to (d) Under the new pricing scheme made effective from 1-4-2003, the urea units have been placed in six groups based on vintage and feedstock, for determining the group based concession rates. These groups are : pre-1992 gas based units, post-1992 gas based units, pre-1992 naphtha based units, post-1992 naphtha based units, fuel oil/low sulphur heavy stock (FO/LSHS) based units and mixed energy based units. The mixed energy based group shall include such gas-base units that use alternative feedstock/fuel to ' the extent of more than 25% as admissible on 1-4-2002.

Names of urea units under different categories along with their production capacities are given in the enclosed statement.

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†Original notice of the question was received in Hindi.